

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 164/252/ND/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.04.2018**

NAME OF THE COMPANY: Foresight Microtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


For the Petitioner: Counsel for the Petitioner


For the Respondent: Mr. Shobhit Srivastava, Deputy Registrar of
Companies

ORDER

Report of the ROC is on record. Ld. Counsel for the petitioner prays for further time to file additional documents though some documents have been filed by him.

To come up on 25th April, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**